

[English]

Grounding of Airbus-300

4561. SHRI V. SRIENIVASA PRASAD :
SHRI M. V. GHANDRA-SHEKARA MURTHY
SHRI MUKUL BAL-KRISHINA WASNIK :
SHRI GURUDAS KAMAT :
PROF. K. V. THOMAS :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether several Airbus-300 aircraft of the Indian Airlines have been lying idle for several months at Bombay;

(b) if so, the reasons therefor;

(c) the remedial steps taken for optimum operation of all the serviceable aircraft;

(d) the extent of loss suffered by the Indian Airlines on account of grounding of these aircraft, and

(e) the number of Airbus-300 available with the Indian Airlines and its total seating capacity."

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) On an average, 2 to 3 different Airbus A-300 aircraft have been on routine maintenance for major inspection and repairs at different times during 1991. Some delays in completing the work occurred due to the licenced aircraft engineers not cooperating fully to carry out the tasks in time.

(c) At present Indian Airlines is operating 7 Airbus A-300 aircraft and all necessary steps have been taken for their optimum operations.

(d) Since scheduled requirements were being met by suitable deployment of the available fleet and additional effort put in by the Executive Engineers in the licenced category, there was no calculable financial loss on this account.

(e) There are 11 Airbus A-300 aircraft in the fleet of Indian Airlines, nine with a seating capacity of 273 each and two with seating capacity of 271 each.

[Translation]

Power Supply to Sitamarhi District, Bihar

4562. SHRI NAWAL KISHORE RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether there is any proposal to supply from surplus power of Nepal to Sitamarhi district of Bihar; and

(b) if so, the time by which it is likely to be done and if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Government of India has conveyed its agreement, in principle, to absorb surplus power from Nepal, subject to an agreement on tariff and operational aspects, as and when made available in future. It is for the concerned States to distribute this power to different districts including Sitamarhi District of Bihar. According to Bihar State Electricity Board, there is no proposal for supplying power to Sitamarhi district from Nepal.